

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2913
ANSWERED ON:10.12.2014
MINORITY STATUS IN STATES
Gutha Shri Sukender Reddy

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has revised/ proposes to revise the criteria to determine the minority status in each State particularly Telangana to avail the benefits under the existing schemes;
- (b) if so, the details thereof and the present status in this regard;
- (c)) whether the Government has received any demand/representations in this regard; and
- (d) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

- (a) No, Madam.
- (b) Does not arise.
- (c) No, Madam
- (d) Does not arise.